

help line, outsourcing preliminary inquiry to NGOs, I-Card for children, poverty alleviation measures, role of State Human Rights Commission, role of media, attention to transit points of trafficking etc.

(c) Law and Order is a State subject. It is for the State Governments to take appropriate action in every crime. However, the report of NHRC has been circulated to all State Governments and Union Territories for taking action on the recommendations made by NHRC in its Report. However, Ministry of Women & Child Development is considering a comprehensive legislation to cover the offences against children to create a safe environment for children.

Effect of NIA on terrorism

1232. DR. K. MALAISAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of occurrences that have taken place under terrorism, extremism, naxalism, Maoism, insurgency during the tenure of last UPA Government, State-wise and year-wise;

(b) how do they compare with earlier years; and

(c) the major effect after the constitution of National Investigation Agency and what are the grey and weak areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) As per available information, the number of incidents that have taken place in Jammu & Kashmir, North-Eastern States and Naxal affected States, since 1999 upto 31.5.2009 are as under:

Jammu & Kashmir

Year	No. incident
1999	3071
2000	3074
2001	4522
2002	4038
2003	3401
2004*	2565
2005	1990
2006	1667
2007	1092
2008	708
2009 (upto May 2009)	186

North-East

Year	No. Incident
1999	1743
2000	1963
2001	1340
2002	1319
2003	1332
2004*	1234
2005	1332
2006	1366
2007	1489
2008	1561
2009 (upto May 2009)	624

Naxal affected States

Year	No. Incident
1999	1246
2000	1179
2001	1208
2002	1465
2003	1597
2004*	1553
2005	1608
2006	1509
2007	1565
2008	1591
2009 (upto May 2009)	915

*The first UPA Government was formed in May, 2004

Besides, sporadic incidents of terrorism have been reported in different parts of the hinterland from time to time.

(c) The National Investigation Agency (NIA) has been constituted and the Director General, has been appointed and assumed office. 217 additional posts have been sanctioned. The National Investigation Agency has been assigned three cases for investigation and prosecution.

Tribal people used as Shield in Lalgarh Operation

1233. DR. K. MALAISAMY: Will the Minister of HOME AFFAIRS be pleased to state: